



I-S-3

% 18.02.2011

Present : Mr. M P Sharma, Advocate for the respondent.

**+ CM 2094/2011 in W.P.(C) 7517/2010**

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This is an application for correction of the name of the counsel of the respondent.

It is submitted at the bar by Mr. Sharma that by mistake the name has been typed as 'M.P. Sinha', Advocate on record, whereas it should have been, 'M.P. Sharma', Advocate on record. Let the rectification be carried out both in the judgment as well as on the website.

Application stands disposed of.

**CHIEF JUSTICE**

**MANMOHAN, J**

**FEBRUARY 18, 2011**

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